



महाराष्ट्र शासन राजपत्र

असाधारण भाग पाच-अ

वर्ष ५, अंक ४]

गुरुवार, फेब्रुवारी २८, २०१९/फाल्गुन ९, शके १९४०

[पृष्ठे १९, किंमत : रुपये ३६.००

असाधारण क्रमांक ९

प्राधिकृत प्रकाशन

महाराष्ट्र विधानसभेत व महाराष्ट्र विधानपरिषदेत सादर केलेली विधेयके (इंग्रजी अनुवाद).

The following Bill is published under rule 117 of the Maharashtra Legislative Assembly Rules :—

L. A. BILL No. VIII OF 2019.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2019.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2019; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventieth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, 2019. Short title.

Withdrawal
of Rs.
42,84,65,36,000
out of the
Consolidated
Fund of the
State for the
Financial
Year
2018-2019.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of four thousand two hundred eighty four crores, sixty five lakhs, thirty six thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2019, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2019.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
A-EXPENDITURE ON REVENUE ACCOUNT						
General Administration Department						
A-5	Social Services	2216, 2235, 2250, 2251,	Housing Social Security and Welfare Other Social Services Secretariat-Social Services	4,82,26,02,000	...	4,82,26,02,000
			Total-General Administration Department	4,82,26,02,000	...	4,82,26,02,000
Home Department.						
B-1	Police Administration	2014, 2055, 2070,	Administration of Justice Police. Other Administrative Services	2,000	...	2,000
			Total-Home Department.	2,000	...	2,000
Revenue and Forests Department.						
C-2	Stamps and Registration	2030,	Stamps and Registration	52,07,03,000	...	52,07,03,000
C-5	Other Social Services	2217, 2225, 2235, 2250,	Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services	10,82,11,000	...	10,82,11,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
C-6	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities	20,19,50,72,000	...	20,19,50,72,000
C-7	Forest	2406, Forestry and Wild Life 2415, Agricultural Research and Education 2551, Hill Areas	4,000	...	4,000
Total-Revenue and Forests Department.			20,82,39,90,000	...	20,82,39,90,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.					
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2406, Forestry and Wild Life 2415, Agricultural Research and Education	30,000	...	30,000
D-5	Dairy Development	2404, Dairy Development	3,05,30,86,000	...	3,05,30,86,000
D-6	Fisheries	2405, Fisheries	28,73,51,000	...	28,73,51,000
D-7	Secretariate and Other Economic Services	2702, Minor Irrigation 3451, Secretariat-Economic Services	51,34,000	...	51,34,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			3,34,56,01,000	...	3,34,56,01,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
School Education and Sports Department.					
E-2	General Education	2202, General Education	53,000	...	53,000
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life	8,42,48,000	...	8,42,48,000
Total-School Education and Sports Department.			8,43,01,000	...	8,43,01,000
Urban Development Department.					
F-2	Urban Development and Other Advance Services	2053, District Administration. 2070, Other Administrative Services 2217, Urban Development 3054, Roads and Bridges	5,000	...	5,000
F-3	Secretariat and Other Social Services	2230, Labour and Employment 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life 3475, Other General Economic Services	2,000	...	2,000
Total-Urban Development Department.			7,000	...	7,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
Finance Department.					
G-2	Other Fiscal and Miscellaneous Services	2070, 2075,	1,000	...	1,000
G-3	Interest Payment and Debt Servicing	2048, 2049,	...	1,000	1,000
G-6	Pensions and Other Retirement Benefits	2071,	...	31,36,28,000	31,36,28,000
G-7	Interest Payment and Debt Servicing	2235, 2406,	2,000	...	2,000
Total-Finance Department.			3,000	31,36,29,000	31,36,32,000
Public Works Department.					
H-3	Housing	2216,	1,000	...	1,000
H-5	Roads and Bridges	3054,	2,000	...	2,000
Total-Public Works Department.			3,000	...	3,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
Water Resources Department.					
I-3	Irrigation, Power and Other Economic Services	2402, 2406, 2701, 2702, 2705, 2711, 2801, 3402,	2,000	...	2,000
		Soil and Water Conservation Forestry and Wild Life Major and Medium Irrigation Minor Irrigation Command Area Development Flood Control and Drainage Power Space Research			
			2,000	...	2,000
			Total-Water Resources Department.		
			2,000	...	2,000
Law and Judiciary Department.					
J-1	Administration of Justice	2014,	15,000	...	15,000
J-2	Secretariat and Other Social and Economic Services	2052, 2070, 2235, 2250, 2406, 3475,	2,000	...	2,000
		Administration of Justice Secretariat-General Services Other Administrative Services Social Security and Welfare Other Social Services Forestry and Wild Life Other General Economic Services			
			2,000	...	2,000
			Total-Law and Judiciary Department.		
			17,000	...	17,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
Industries, Energy and Labour Department.					
K-3	Stationary and Printing	2057, 2058, 2406,	4,000	...	4,000
K-4	Labour and Employment	2230,	2,93,52,000	...	2,93,52,000
K-6	Energy	2801, 2810,	10,73,65,95,000	...	10,73,65,95,000
			10,76,59,51,000	...	10,76,59,51,000
Rural Development Department.					
L-1	Interest Payments	2049,	...	1,42,82,35,000	1,42,82,35,000
L-2	District Administration.	2053,	2,000	...	2,000
L-3	Rural Development Programmes.	2059, 2235, 2406, 2415, 2501, 2505, 2515, 2810, 3054,	2,000	...	2,000
			4,000	1,42,82,35,000	1,42,82,39,000
Total-Rural Development Department.			4,000	1,42,82,35,000	1,42,82,39,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
S-3	Housing	2251, 2406, Secretariat-Social Services Forestry and Wild Life	2,000	...	2,000
		Total-Medical Education and Drugs Department.	2,000	...	2,000
Medical Education and Drugs Department.					
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2202, 2204, 2210, 2215, 2217, 2225, 2230, 2235, 2236, 2401, 2402, 2403, 2406, 2425, 2435, 2501, General Education Sports and Youth Services Medical and Public Health Water Supply and Sanitation Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour and Employment Social Security and Welfare Nutrition Crop Husbandry Soil and Water Conservation Animal Husbandry Forestry and Wild Life Co-operation Other Agricultural Programmes Special Programmes for Rural Development	37,000	...	37,000
Tribal Development Department.					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		2230, 2235, 2251, 2406,			
		Labour and Employment Social Security and Welfare Secretariat-Social Services Forestry and Wild Life			
		Total-Skill Development and Entrepreneurship Department	2,000	...	2,000
		Maharashtra Legislature Secretariat			
ZC-1	Parliament/State/Union Territory Legislatures	2011, Parliament/State/Union Territory Legislatures	2,000	...	2,000
		Total-Maharashtra Legislature Secretariat	2,000	...	2,000
		Tourism and Cultural Affairs Department.			
ZD-2	Art and Culture	2205, Art and Culture	1,000	...	1,000
ZD-4	Secretariat and Other Social Services	2406, 3452, Forestry and Wild Life Tourism	11,68,90,000	...	11,68,90,000
		Total-Tourism and Cultural Affairs Department.	11,68,91,000	...	11,68,91,000
		Minorities Development Department.			
ZE-1	Minorities Development.	2052, Secretariat-General Services	2,000	...	2,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2053, District Administration.			
		2075, Miscellaneous General Services			
		2205, Art and Culture			
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		Total-Minorities Development Department.	2,000	...	2,000
		Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department			
ZG-2	Secretariate and Other Social Services	2216, Housing			
		2251, Secretariat-Social Services			
		2406, Forestry and Wild Life	2,000	...	2,000
ZG-3	Welfare of Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	1,000	...	1,000
		2235, Social Security and Welfare			
		Total-Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department	3,000	...	3,000
		Soil and Water Conservation Department			
ZH-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation			
		2406, Forestry and Wild Life	2,000	...	2,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2702,	Minor Irrigation				
		Total-Soil and Water Conservation Department	2,000	...	2,000
		Total-A-Expenditure on Revenue Account	40,02,70,44,000	1,74,18,64,000	41,76,89,08,000
B-EXPENDITURE ON CAPITAL ACCOUNT					
Home Department.					
B-10	Capital Expenditure on Economic Services	4055,			
		4070,	3,000	...	3,000
		5002,			
		5055,			
		Total-Home Department.	3,000	...	3,000
Revenue and Forests Department.					
C-10	Capital Expenditure on Economic Services	4406,			
		4415,	4,000	...	4,000
		4701,			
		5475,			
		6401,			
		Total-Revenue and Forests Department.	4,000	...	4,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
School Education and Sports Department.					
E-4	Capital Outlay on Education, Sports, Art and Culture	4202,	23,00,00,000	...	23,00,00,000
	Total-School Education and Sports Department.		23,00,00,000	...	23,00,00,000
Urban Development Department.					
F-5	Capital Expenditure on Social Services	4217,	59,99,90,000	...	59,99,90,000
	Capital Outlay on Other General Economic Services	5475,			
	Total-Urban Development Department.		59,99,90,000	...	59,99,90,000
Public Works Department.					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216,	1,000	...	1,000
	Capital Outlay on Housing	4711,			
	Capital Outlay on Flood Control Projects	5054,			
	Capital Outlay on Roads and Bridges				
H-8	Capital Expenditure on Public Works	4059,	8,000		16,92,69,000
	Administrative and Functional Buildings.	4202,			
	Capital Outlay on Education, Sports, Art and Culture	4210,			
	Capital Outlay on Medical and Public Health	4217,			
	Capital Outlay on Urban Development	4225,			
	Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	4235,			
	Capital Outlay on Social Security and Welfare				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4250, Capital Outlay on Other Social Services			
		4405, Capital Outlay on Fisheries			
		Total-Public Works Department.	9,000	16,92,61,000	16,92,70,000
		Water Resources Department.			
I-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation	56,000	...	56,000
		4701, Capital Outlay on Major and Medium Irrigation			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		4801, Capital Outlay on Power Projects			
		Total-Water Resources Department.	56,000	...	56,000
		Rural Development Department.			
L-7	Capital Expenditure on Rural Development	4515, Capital Outlay on Other Rural Development Programmes.	2,000	...	2,000
		5054, Capital Outlay on Roads and Bridges			
		6216, Loans for Housing.			
		Total-Rural Development Department.	2,000	...	2,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Planning Department.					
O-10	Capital Outlay on Other Rural Development 4515, 5452,	Capital Outlay on Other Rural Development Programmes. Capital outlay on Tourism	1,000	...	1,000
		Total-Planning Department.	1,000	...	1,000
Public Health Department.					
R-3	Capital Outlay on Medical and Public Health 4210,	Capital Outlay on Medical and Public Health	7,83,00,000	...	7,83,00,000
		Total-Public Health Department.	7,83,00,000	...	7,83,00,000
Medical Education and Drugs Department.					
S-4	Capital Outlay on Medical and Public Health 4210,	Capital Outlay on Medical and Public Health	2,000	...	2,000
		Total-Medical Education and Drugs Department.	2,000	...	2,000
		Total-B-Expenditure on Capital Account	90,83,67,000	16,92,61,000	1,07,76,28,000
		Grand Total	40,93,54,11,000	1,91,11,25,000	42,84,65,36,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2018-19.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	41,76,89,08,000
(b) Capital Expenditure	. .	1,07,76,28,000
Total	. .	42,84,65,36,000

Mumbai,
Dated the 28th February 2019.

SUDHIR MUNGANTIWAR,
Minister for Finance.